

Annexure-5

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 9 October 2024

List of Operational creditors (Government Dues)

S No	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Total Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC				
1	INCOME TAX DEPARTMENT	15-Mar-24	14,52,120	14,52,120	Operational	-	-	No	NA	-		-	-
2	Maharashtra State Electricity Distribution Co. Limited.	22-Feb-24	4,78,27,140	4,77,60,527	Operational	-	-	No	NA	-		66,613	-
3	CGST & Central Excise, Nagpur-I Commissionerate	16-Apr-24	27,61,81,820	-	Operational	-	-	No	NA	-		-	27,61,81,820
4	COMMISSIONER OF CUSTOMS, JNCH	03-May-24	4,06,83,645	4,06,83,645	Operational	-	-	No	NA	-		-	-
5	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	21-Mar-24	38,08,491	38,08,491	Operational	-	-	No	NA	-		-	-
6	Customs commissionerate, Nagpur	27-Jun-24	58,73,03,141	58,73,03,141	Operational	-	-	No	NA	-		-	-
7	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	05-Mar-24	18,73,648	18,73,648	Operational	-	-	No	NA	-		-	-
	Total		95,91,30,005	68,28,81,572	-	-	-	-	-	-		66,613	27,61,81,820

*The above is subject to reconciliation, based on any further claims received and based on on-going verification.

Note : The claim is under verification as the details are awaited from the erstwhile management

Annexure-5

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 9 October 2024

Collated List of Operational creditors (Government Dues) claims received after 02 July 2024

S No	Name of Creditor	Details of Claim received		Details of Admissible Claim						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Non-Admissible claim amount	Amount of claim under verification
		Date of receipt	Total Amount claimed	Acceptable claim amount	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC				
1	Bombay State Tax (Now part of GST Department, Government of Maharashtra)	14-Aug-24	3,75,48,766	-	Operational	-	-	No	NA	-		-	3,75,48,766
2	Employees provident fund organization	13-Sep-24	5,67,31,183	4,08,69,447	Operational	-	-	No	NA	-		1,58,61,736	-
	Total		9,42,79,949	4,08,69,447						-		1,58,61,736	3,75,48,766

*The above is subject to reconciliation, based on any further claims received and based on on-going verification.

Note : The claim is under verification as the details are awaited from the erstwhile management

Please note that the collated list of claim can't be considered as Admitted and their admissibility is subject to approval of condonation of delay from Hon'ble NCLT as per regulation 13(1C)(b)